

Central Administrative Tribunal, Lucknow Bench, Lucknow

Contempt Petition No. 101 of 2006

IN

Original Application No. 73/2006

This the 26th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)

Hon'ble Dr. A.K. Mishra, Member(A)

Ashok Kumar, Aged about 45 years, S/o late Ram Kumar, R/o B-2311, Indira Nagar, Lucknow working as Junior Engineer (Signal), N.E.R., Mailani, District Kheri

.....Applicant

By Advocate: Sri Y.S. Lohit.

Versus

Sri Rajnish Kumar, D.R.M. (Signal & Telecom), Ashok Marg, Lucknow.

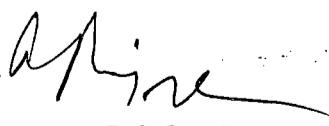
.....Respondent

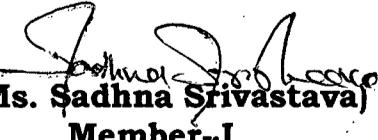
By Advocate: Sri Ajmal Khan

ORDER

By Ms. Sadhna Srivastava, Member-J

Learned counsel for the respondent states that the respondents have passed the final order dated 18.9.2006. Aggrieved by the aforesaid order dated 18.9.2006, the applicant has filed another O.A. challenging the order dated 18.9.2006, which is still pending. The present Contempt petition has been filed against the interim order 14.2.2006 passed by this Tribunal in O.A. no. 73 of 2006. Since the applicant has challenged the final order passed by the respondents by means of another O.A., therefore, the present CCP is dismissed as infructuous without expressing any opinion on the merits of the O.A. Notice issued to the respondent is hereby discharged.


(Dr. A.K. Mishra)
Member-A


(Ms. Sadhna Srivastava)
Member-J